

(d) Sahariya Tribe is getting benefited from schemes run by the State Government and various Ministries of the Central Government. However, there is a Central Sector Scheme being implemented by this Ministry- "Development of Particularly Vulnerable Tribal Groups (PTGs)" which is exclusively for PTGs. Under this scheme, Conservation-Cum-Development Plan has been prepared by the State government for the survival, protection and overall development of Sahariya Tribe. Under this scheme, grants released to the State Government during the 11th Plan period are as below:

Rs. in lakh	
Year	2008-09
2008-09	1236.41
2009-10	1280.28
2010-11	1317.60
2011-12	1359.60

Computer labs in Eklavya Vidyalayas

†2620. MISS ANUSUIYA UIKEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether section 275 (1) of the constitution contains the provision of construction of computer laboratories in Eklavya Vidyalayas, if so, the details thereof;

(b) whether a proposal in this regard has been received from the Government of Madhya Pradesh, if so, the details thereof; and

(c) by when the received and pending proposals are likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir. Funding for setting up an Eklavya Model Residential Schools (EMRS) is provided out of grant under Article 275(1) of the Constitution of India. There is provision to build computer laboratory in EMRS as per the revised guidelines issued in June, 2010.

(b) and (c) During 2011-12, the State Government of Madhya Pradesh has not submitted any proposal for establishment of EMRS. However, the Ministry has so far sanctioned 20 EMRS to the State Government of Madhya Pradesh of which 8 were sanctioned during 2010-11 on the basis of revised guidelines.

Vocational training for tribals

2621. SHRI MANGALA KISAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.